

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. NO. 24 OF 2015 IN
APPEAL NO. 319 OF 2013**

Dated: 7th January, 2016

In the matter of :

NTPC Ltd.

Versus

Central Electricity Regulatory Commission & Ors.

...Appellant(s)

...Respondent(s)

ORDER

The court has not assembled today. As agreed by the parties, list the matter on **17.02.2016**.

Court Master